

(b) The revision of honorarium of AWWs and AWHs is a continuous process and is revised by the Government of India from time to time.

(c) As per the existing cost norms, there is a provision of grant of fund of ₹ 7000/- and ₹ 5000/- once in five years, for procurement of Gas burner with connection, Utensils, Mat/Carpet and other necessary equipments for AWC and Mini AWC respectively. At present there is no proposal under consideration to increase the grant for Anganwadi buildings, furniture and equipments as the cost norms of these were revised recently in 2012.

(d) The cost norms for SNP under ICDS, which includes Take Home Ration, morning snacks and hot cooked meal, are as under:

Sl.No.	Category	Rates
1.	Children (6 months to 72 months)	₹ 6.00 per child per day
2.	Severely malnourished children (6 months to 72 months)	₹ 9.00 per child per day
3.	Pregnant women and Nursing mothers	₹ 7.00 per beneficiary per day

The Government of India meets 50% of the cost of SNP per day per child and the remaining 50% is met by the States/UTs. The States/UTs are free to spend additional expenditure on SNP from their own financial resources without impacting the Government of India share which remains at 50% of the prescribed cost norms as mentioned above.

As per the information available, the expenditure incurred by the Government of Chhattisgarh on SNP is within the prescribed cost norms.

#### **Domestic violence against women**

1376. DR. BHALCHANDRA MUNGEKAR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of instances of domestic violence against women during the last three years, the details thereof; and

(b) what measures does the Ministry plan to reduce such violence?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) As per the National Crime Records Bureau (NCRB), a total number of 1,06,527 and 1,18,866 cases have been registered under cruelty by husband or his relatives during the year 2012 and 2013 respectively. As per the provisional data of the NCRB, a total number of 93,896 cases have been registered in 2014.

(b) Safety of women in the country is of utmost priority for the Government. The Ministry is endeavouring to put in place effective mechanism to provide safe environment for women to work and live and fulfil their potential. Ministry recognize that incidence of violence against women cannot be controlled unless mindset of people, in general, are made to change. Continuous awareness creation among men and women in the society through workshops, seminars, street plays, Nari ki Chaupals, Beti Janmotsav are being undertaken at the district level. In collaboration with Ministry of Panchayati Raj Special (Mahila) Gram Sabhas have also been conducted. Further, advertisements in the press and electronic media educating peoples about issues of domestic violence, Child Sex Ratio and Child Marriage etc. also being taken up. Platforms such as the International Women's Day and the National Girl Child Day are used to create awareness on issues related to women and to bring to the centre stage issues such as sex selective abortions and child marriage. Through Sabla Programme of this Ministry, adolescent girls in the age group of 11 to 18 years are imparted about training with regard to legal rights of women.

#### **Sexual exploitation of SC/ST women**

†1377. SHRI P.L. PUNIA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that number of incidents of sexual exploitation in orphanages and Mahila Sudhar Griha have increased during the last three years, if so, details thereof;

(b) the number of cases registered for sexual exploitation of Scheduled Caste and Scheduled Tribe women in Mahila Sudhar Griha, details of action taken so far against culprits; and

(c) steps taken by Government to prevent such incidents in future, details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) National Commission for Protection of Child Rights has registered 25 complaints of exploitation and abuse of children in the Protection Homes/Child Care Institutions including orphanages during the last three years. State/UT wise details are given in Statement-I (*See* below). Two complaints have been received in the Ministry since 2012 to till date regarding sexual exploitation of women inmates in Swadhar Homes. Details of complaints received are given Statement-II (*See* below). Swadhar Scheme caters to the needs of women in difficult circumstances who do not have any family support and without

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†Original notice of the question was received in Hindi.